

National Human Rights Commission

(PRP&P Division JD(R) Unit)

Subject: Visit of Shri Rajive Raturi, Special Monitor (Thematic area of Rights of Persons with Disabilities and Elderly Persons) to the state of Haryana from 27th to 29th November 2019

Shri Rajive Raturi, Special Monitor (Thematic area of rights of Rights of Persons with Disabilities and Elderly Persons) visited various institutions for children with intellectual impairment and also for elderly persons in the state of Haryana to inspect the programmes for persons with disabilities and elderly persons and to make suggestions for improvement.

The institutions visited from 27th to 29th November 2019 are listed below:

1. Chaubey Vikas Sangh (Old Age Home), Meham
2. Amarjyoti Foundation Old Age Home, Julana
3. State Institute of Rehabilitation Training and Research (SIRTAR), Rohtak
4. Ankur, Jind
5. Arpan Institute for Mentally Handicapped Children (AIMHC), Rohtak
6. Shravan Home for Mentally Retarded, Rohtak
7. Jan Seva Sansthan Ashram, Jind

Further, Shri Rajive Raturi had meetings with the Government Officials of the District Welfare Office at Rohtak and Jind.

The observations and recommendations that emerged from the visit and from the meetings with Government Officials are mentioned below.

REPORT OF MEETINGS WITH GOVERNMENT OFFICIALS IN HARYANA

The Special Monitor discussed about the implementation of Rights of Persons with Disabilities Act, 2016 and the directions of the Supreme Court in the following cases:

- Reena Banerjee vs. NCT of Delhi

- Rajive Raturi vs. Union of India
- Pankaj Sinha vs. Union of India

I. Implementation of Reena Banerjee vs. NCT of Delhi

The Special Rapporteur recommends that the State needs to monitor and evaluate programmes on education, health, nutrition, safety and security, sanitation and hygiene and take remedial action to improve the situation of all residential facilities for intellectually disabled children and adults as per Supreme Court directions.

II. Rajive Raturi vs. Union of India

- Against the target of making 20-50 important State government buildings in 50 cities fully accessible by December 2017, it was informed that 89 buildings identified in Gurugram and Faridabad and financial estimates have been submitted to Ministry of Social Justice and Empowerment. Retrofitting in 4 buildings has been completed, 54 buildings are in progress, and by the end of November 2019, 30 more buildings will be completed.
- Against the target of providing accessibility in public and private transport buses, it was informed that there are 3944 state buses out of which 3250 have been provided with grab handles. All other new procurement is to be accessible. There are 867 private buses and the owners have been informed to follow accessibility standards.
- On achievement of the target to make websites accessible, it was informed that all 61 websites are now accessible and 48 are live. The State was also awarded for the progress made in December 2019. However, public documents are yet to be made accessible.
- Against the target of training Sign Language Interpreters (SLI), currently there are 52 SLIs and there is an acute shortage of students who take up SLI courses.

III. Pankaj Sinha vs. Union of India

- It was informed that there are 19 colonies in the State.
- The State informed that pension for leprosy affected persons has been increased from Rs. 1100 to Rs 2000. Further, there is a proposal to increase ration remuneration to Rs 2000 per month.

IV. Status of Implementation of Rights of Persons with Disabilities Act 2016

- The Act has been translated in the local language and Rules have been notified.
- All Districts have constituted District level committees and District Collector is its Chairperson and all District Heads are its Members. Some Members are persons with disabilities.
- The State has not notified the appointment of Special Courts and appointment of a Public Prosecutor in each District Court
- The State Trust fund has been set up with a corpus of Rs. 1 Crore.
- A nodal officer for education has also been appointed in each district.
- Certifications for new disabilities have been started.
- Grievance Redressal Officers (GROs) have not yet been appointed.
- The State Commissioner Disabilities is yet to constitute the Advisory Committee and it was informed that the State is in the process of constituting the same.
- Authorities have not yet been notified for providing support to exercise legal capacity as per Section 15.

REPORT OF VISIT TO VARIOUS INSTITUTIONS IN HARYANA

I. CHAUBEY VIKAS SANGH (OLD AGE HOME), MEHAM

1. The Home has 15 residents including 7 women and 8 men. Most of them have Aadhar Cards.
2. Most of the residents do not receive old age pension. Old age pension provided by the State Government is Rs. 2000/- per month.
3. Basic facilities like separate accommodation, washrooms, adequate ventilation, fans, clean drinking water, entertainment facilities are available.
4. There is a ramp at the entrance which is too steep and there are no railings. No functional wheelchairs, aids and appliances were found.
5. While there is no provision of dietician, a vegetarian diet chart is followed at the Home.
6. As far as medical facilities are concerned, a doctor is available on call and the nearby hospital is visited if required.
7. The Home provides separate clothes for summers and winters to all residents. All residents have separate trunk and cupboard for personal belongings.

8. The condition of sanitation was good.
9. There are 2 people presently working as caregivers who also deal with conflicts between inmates.
10. The institution receives 18 lakhs grant per year from Central Government which has recently been increased by 3.88 lakhs.

II. AMARJYOTI OLD AGE HOME, JULANA

1. The Home can accommodate 50 people but only 12 reside at present. The total number of residents consists of no women.
2. Almost all residents have Aadhar Cards and they receive old age pensions too.
3. Basic facilities like separate accommodation, separate washrooms, adequate ventilation, fans, clean drinking water, recreational facilities, telephone were available and found functional. Newspaper is not provided for because the residents are illiterate.
4. Wheelchair, aids and appliance are made available by the NGOs and not from the State Government. Since it is a single storey building, no ramps were found.
5. The Home has no CCTV cameras and no security guards which, according to the Special Rapporteur, may hamper the security of inmates.
6. There is no dietician or a diet chart/ special diet which are followed by the Home.
7. As far as medical facilities are concerned, the doctor visits the Home weekly and as per requirement. Medicines are obtained from Civil Hospital and also procured from the market, if needed.
8. The Home provides two to three sets of clothes every year to all inmates. However, the residents do not have space to keep their personal belongings.
9. The sanitation condition was found good. Presently, 3 people are working as caregivers and 1 part time counsellor is also available.
10. The Home receives Rs. 15 lakhs grant per year from the Central Government which has been revised from Rs. 5 lakhs per annum.

III. STATE INSTITUTE OF REHABILITATION TRAINING AND RESEARCH (SITAR), ROHTAK

1. SITAR is an institution for persons with disabilities which also provide training to the residents under the National Trust Act. It also runs a special school with hostel facilities. The institution has been established by Haryana Government as a Centre of Excellence.

2. The total strength of the school is of 106 children out of which 46 reside in the hostel. Out of the total hostel residents, 5 are girls. The students are aged between 5 to 25 years and all of them belong to BPL and SC community.
3. All the students have Aadhar Cards and Disability Certificates.
4. The institution building has a total of 56 rooms. The hostel has 8 dormitories with attached bathrooms, each with a capacity to accommodate 4-5 children.
5. All dormitories have beds, mattresses, mosquito nets, etc.
6. There are total of 16 toilets available which are adequate for 46 residents. There are 8 sweepers which keep the toilets clean and functional.
7. Clothing is provided by the Institute to all hostel inmates. Laundry is maintained by housekeeping staff
8. The staffing is as follows:
 - Warden: 1
 - Housekeeping: 8
 - Foster mothers (for girls): 3
 - Foster father (for boys): 1
 - Cooks: 3
9. There is separate diet chart for summers and winters, prepared by a dietician. No lunch is provided to day-scholars. The kitchen is equipped with all the necessary facilities.
10. The school has 1 room each for physiotherapy, psychologist, and 12 classrooms with a capacity of 11 children per room.
11. There are 36 CCTV cameras installed all over the institution which is monitored by the Principal's office.
12. Entertainment facilities such as movie screening, picnics, football, badminton, etc is available.
13. SITAR is associated with PGI Rohtak for regular health checkups of its inmates. There is 1 physiotherapist, 1 clinical psychologist, 1 physiotherapist, 1 occupational therapist and 1 speech therapist who are employed by the hostel administration permanently.
14. School has 12 special educators and 2 social workers who assess each child separately and make Individualized Education Plan accordingly. The school also has a staff of 8 ayahs and 4 peons for days care of students.
15. Budget for making smart classroom boards has been approved.

16. The school also provides vocational training such as screen printing, file making, candle making, etc.
17. SITAR receives an annual grant of Rs. 6 crores which include mess charges of Rs. 3000 per child.

IV. ANKUR, JIND

1. Ankur Jind is a day school run by Central Jaycees Educational and Charitable Trust. It has a strength of 80 children of which 30 are girls. All children are in the age group of 6-20 years. Most of them have disabilities such as Hearing Impairments (HI), Intellectual Disabilities (ID), Cerebral Palsy (CP) and Autism.
2. All children have both Aadhar Cards and Disability Certificates.
3. The School has 10 classrooms out of which 7 are for students with ID and 3 are for students with HI in the ground and first floor respectively.
4. The institution has separate washrooms for girls, boys and those with HI. Sweepers clean washrooms at every two hours.
5. Ramp facility was observed along with railings.
6. The School does not have any residential facilities.
7. Clothing is provided by the parents as well as the and by School.
8. The staffing of the School is as follows:
 - Ayahs: 2
 - Peons: 2
 - Bus driver: 1
 - Bus conductor: 1
 - Lady attendant: 1
9. For security, the Special Monitor observed functional CCTV cameras and round the clock availability of guard.
10. Sports facilities, both indoor and outdoor, are available. Picnics are organised regularly.
11. In case of aggressive students, the same is controlled by teaching methods with no isolation policy.
12. Regular health checkups are provided to children and send to hospital if required.
13. Guest faculties are there for therapeutic interventions and rehabilitation like physiotherapy, occupational therapy, speech therapy and psychological therapy. The School also has a room for therapy.

14. School has 16-18 Special Educators with student teacher ratio of 1:5. Assessment of each child is done via case history, individual plan and by short and long term goals. ADL training is imparted by special educators. Educational material like puzzles, toys, etc is also provided by the school.
15. For vocational training, the School has stitching programme for HI. Dance, arts, crafts, music and cooking for ID.
16. The school doesn't receive any grants from the State Government as it is run by donations. The Schools charges a nominal fee of Rs. 500 for those who can afford to pay.

V. ARPAN INSTITUTE OF MENTALLY HANDICAPPED CHILDREN, ROHTAK

1. The institution runs a School and provides residential facilities to some children.
2. The School has a total strength of 134 of which 30 are girls. Except for 20 boys, all are daycare students. All students have an intellectual disability and have Disability Certificate and Aadhar Cards.
3. The institution provides bus service for daycare students.
4. The School has a total 14 rooms including 1 room for physiotherapy.
5. The School has ramps in all classes, accessible toilets and railings in corridors.
6. There are 4 toilets in each hostel equipped with geysers. 2 Sweepers maintain these toilets.
7. There are 2 hostels consisting of 5 rooms, 1 common room and 1 caregiver per hostel. The hostels have all facilities like bed, mattresses, bedsheets, blankets, coolers and RO facilities.
8. The Hostel has CCTVs which is monitored daily. The hostel has 3 guards for security.
9. Sports facilities like cricket, football, carom board. Further, the institution has a playground.
10. School uniform, bags, winter dress, shoes, etc are provided to all by the institution. Washing machines are installed for soiled clothes of residents. Regular haircut is also given to all the students.
11. As the institution is affiliated to PGI Rohtak, almost 140 visits are made by various PGI doctors regularly. Some nurses also work there as interns.
12. The institution has 1 physiotherapist and 1 psychologist. The post of speech therapist post is vacant.

13. The institution has a nutritionist who prescribes daily diet. A dietician comes daily from PGI Rohtak.
14. The institution has a fully equipped kitchen has one cook.
15. There are 14 special educators and each educator has 8-9 students per class. There is 1 dedicated teacher for 2 hyperactive children. ADL training is provided by special educators. Each child's assessment and growth is monitored individually.
16. Educational material like toys, paints, etc is provided by the institution.
17. The School provides for various vocational programmes such as computer training. However, no payment is made against vocational work done except for refreshment.
18. The institution receives grants of around Rs 8-9 lakhs per annum, as against to 30 lakhs stated by the Principal.

VI. SHRAVAN HOME FOR MENTALLY RETARDED PERSONS, ROHTAK

1. Shravan Home for Mentally Retarded Persons has a total of 20 residents and all of them are men belonging to the age group of 18 to 50 years.
2. All the residents have intellectual disability and some also have cerebral palsy. The residents possess Aadhar Card and Disability Certificates. The residents who have 60% or above disability receive a monthly pension of Rs. 2000.
3. The Home has two dormitories and all facilities such as beds, mattresses, bedsheets and blankets are provided. There are two caretakers for both dormitories.
4. The clothing of the residents is provided by the parents if they can afford it otherwise they wear donated clothes. The clothes are provided to residents are washed by a washerman.
5. Each dormitory has 3 toilets each and sweepers clean them.
6. In terms of infrastructural accessibility, the Home has ramps.
7. The Home has no CCTV cameras or guards.
8. For entertainment, the Home organises outdoor games and it also has indoor facilities such as TV, carom board and music set.
9. Despite the institution's affiliation with the local government hospital, neither specialist visits the institution nor are there regular physical examinations, dental checkups, etc. There is no facility for therapeutic interventions and rehabilitation.
10. No dietician or nutritionist is available in the Home and a standard diet is provided to the residents.

11. The Home also does not provide any vocational training to the residents.
12. Home does not receive any grants from the Government, however, the institution's school is funded with Rs. 6 lakhs annually by the State Government.

VII. JAN SEWA SANSTHAN ASHRAM, JIND

1. The institution was established in October 2014 and has its standard guidelines as it is neither funded by the Central or the State Government.
2. The institution has a total of 63 residents, out of which 49 people have disabilities of some form. The residents are between the age group of 18 to 50 years. All the residents are men. None of the residents with disabilities have Disability Certificates. Few residents have Aadhar Cards.
3. The institution has 5 small rooms and 4 halls. Basic facilities like beds, mattresses, bedsheets, etc are provided by the institution.
4. There are 6 Caregivers, 2 sweepers, 2 office staff, 1 chowkidar, 1 cook and 1 manager.
5. In terms of security a facility, the institution does not have CCTV camera.
6. The institution has no isolation policy. The residents with disabilities mingle freely with the residents without disability.
7. There are 15 toilets, with 4 having combined toilets and bathrooms. Geysers are installed in the bathrooms. There are 2 sweepers to maintain toilets.
8. Clothes are provided by the institution during Diwali and Holi. Residents do not have any personal clothing. Clothes are washed by washerman and residents also.
9. Television for recreation is provided. Aarti is performed 2 times a day. No reading material was found and the same needs to be made available.
10. Doctors visit institution voluntarily. Psychologists visit the institution once in two months. However, no therapeutic and rehabilitation facilities are available.
11. No dietician is available in the institution and the standard menu is provided to the residents. One cook is in charge of cooking for the residents.
12. The institution has no vocational training is provided to the residents.
13. The institution receives no grants and it is run on donations.

RECOMMENDATIONS FOR GOVERNMENT OF HARYANA

1. The State Government is recommended to address the financial disparity between government-funded institutions and Homes run by NGOs as evident from the cases of SITAR and Arpan. It is suggested that the State could consider Central Government grants as a benchmark while funding as the disparity is evident between those funded by State and Central Government.
2. The State Government must address the problems of non-availability of basic facilities like medical, nutrition, etc and issues of those who are not receiving any financial support from State Government.
3. The State needs to monitor those institutes having abandoned persons, including those with disabilities, and draw concrete financial support with accountability of these Institutes.
4. It is recommended that District Legal Aid Authorities should visit old age homes regularly and provide legal aid to those in need
5. The State needs to have a robust network of DSWO's and Investigators in each district to monitor these institutions and report to Government regularly. The State needs to monitor and evaluate programmes on education, health, nutrition, safety and security, sanitation and hygiene and take remedial action to improve the situation of all residential facilities for persons with intellectual disabilities as per Supreme Court directions.
6. The State needs to follow the directions of the Supreme Court for ensuring transport accessibility, in particular private transport, as no actions seem to have been taken so far.
7. The State needs to initiate actions to make public documents accessible as no action has been taken on this yet.
8. The State needs to speed up the process of constituting Advisory Board and notify the appointment of non-official members.
9. Special Courts need to be notified. Public Prosecutors need to be appointed. Expert Committees for job identification needs to be notified.
10. Certification of disabilities at the district level needs to be streamlined.
11. Grievance Redressal Officers in all public establishments needs to be appointed and notified. Equal Opportunity Policy needs to be notified in all establishments.
12. The State needs to implement Section 7, Section 15, Section 24, Section 38 of the RPD Act 2016.

REPORT OF MEETING WITH GOVERNMENT OFFICIALS IN HARYANA

The following officers of the State Government of Haryana were met between 27th and 29th November, 2019:

Mr Mahaver Godara, DSWO Rohtak;

Ms Saroj Devi, DSWO Jind;

Mr Dharamveer, Investigator, DSWO Office, Jind;

Ms Alka Yadav, Director;

Dr Aditya Kaushik, Dy. Director on deputation from Health Dept;

Mr Jashanjit Singh, Asst. Manager;

- **Review of Reena Banerjee vs NCT of Delhi:**
- **State needs to monitor and evaluate programmes on education, health, nutrition, safety and security, sanitation and hygiene and take remedial action to improve situation of all residential facilities for intellectually disabled children and adults as per Supreme Court directions.**

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- **Rajive raturi vs UOI:**

Supreme Court directions in Judgment dated Dec 2016 were discussed with Department officials.

- **Against target of making 20-50 important State government buildings in 50 cities fully accessible by December 2017: State informed that 89 buildings identified in Gurgaon and Faridabad and estimates submitted to Ministry of Social Justice and Empowerment. 64 estimates approved and Rs 15. 98 crore funds received. 54 buildings retrofitting in progress and 4 buildings are retrofitted and by end of November 2019 30 more buildings will be completed. UC submitted for 38 percent of buildings.**
- **Against target of Completing accessibility audit of 50% of govt. buildings and making them fully accessible in 10 most important cities/towns of states/UTs not covered in targets (i) and (ii) by December 2019: State informed that against this target in 10 cities buildings have been identified and 50 estimates provided. Budgetary provisions have been made for this as this is State funded. Budgetary Provisions to be made under Maintenance budgets.**
- **Against target of providing accessibility in public and private transport buses State informed that there are 3944 state busses and of these 3250 have been provided with grab handles. All new procurement is to be accessible. No retrofitting of buses have been done so far as State informed that Bus Building Code under Ministry of Road**

Transport needs to be amended. Private buses number 867 and they have been informed to follow Accessibility standards.

- On achievement of target to make websites accessible; State informed that All 61 websites are now accessible and 48 are live. State has been awarded the National award for this achievement in December 2019.
- Against target of making all public documents accessible no action has been taken so far. This needs to be set in motion.
- Against target of training Sign language interpreters state informed that there are 52 SLI's presently. Acute shortage of students to take up SLI courses. One institute has applied for RCI approval for training sign language interpreters. Department has written to Higher Education institutions to start Sign Language courses.

Review of Pankaj Sinha vs UOI : State informed that pension for leprosy affected persons has been increased to Rs 2000 from Rs 1100 and there is now a proposal to increase ration remuneration to Rs 2000 per month. State also informed that there are 19 colonies in the state and only Hind Kusht Nivarna sangh have ownership of 4 colonies in Ambala, Karnal, Jagadri and Rohtak.

- Status of implementation of Rights of Persons with Disabilities Act 2016:

Has Act been translated in local language; Yes

- Have Rules been notified; yes
- Has Advisory Board been set up? Official members notified and file moved for non official members.
- Have All Districts constituted District level committees?
Yes and Chairperson is DC and all heads of Dist Department are members. Some committees also have disabled members.
- Has State notified the appointment of Special Courts and appointment of a Public Prosecutor in each District Court;
NO
- Has The Trust fund been set up: State Trust Fund set up with corpus of rs 1 crore.
- Has Nodal officer been appointed for education in each district? Yes nodal officers appointed in each district.
- Have Expert Committees for job been identified? State informed that old committee under RPD Act 1995 will be reconstituted under new Act.
- Is Certification of new disabilities is being done? Yes but there are some challenges in Districts and same are referred to Medical Colleges; Every Wednesday is Disability Certification day in all hostpitals and also for referrals to PGI date of certification is Wednesday.

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- have GROs been appointed; Not as yet and state to look into this.
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- Has Notification been issued to notify Executive Magistrates informing them of their role in protecting persons with disabilities against ill treatment, violence and abuse (Section 7); State informed that file has been moved for this.
- Has Assessment Board for certifying High Support been notified (Section 38); State informed that Health Dept is looking into setting up of Assessment Board and special schemes will be met under Trust fund.
- Has State Commissioner Disabilities constituted the Advisory Committee comprising of not more than five members drawn from the experts in the disability sector (Section 79 subsection 7). State informed that this was in the process of being constituted. State needs to speeden the process of constituting this committee.
- Has Equal opportunity policies been notified with State Commissioner Disabilities; No
- Has Quantum of assistance in the poverty alleviation schemes been increased by 25% for people with disabilities Section 24; No. State should do this for all state funded schemes though State informed that this has been taken up with Haryana Backward Class Nigam.
- Have Authorities been notified for mobilising community for providing support to exercise legal capacity(Sec 15; No

Has 5% reservation in Higher Educational Institutions been notified? For Five percent reservation in Higher Education institutions file has been moved to Chief Secretary.

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Name of institution; Chaubey Vikas Sangh

-Person met: Dr Jasphool Singh, Founder

-Address; Meham , Haryana

-Registration details; Registered in 1990 under Societies Act,

-Number of residents, men and women: Total 15 residents of which 7 are women and 8 men.
Oldest resident is 90 yrs of age.

- Has the state government prescribed a scheme for the management of homes specifying standards and services to be provided including those required for medical care and entertainment of residents of these old age homes: Guidelines provided by State Government and also prescribed under Maintenance of Senior Citizens Act 2007.

- Do all residents have Adhar cards: Yes, most have these. The institution can make Adhar cards who do not have Adhar cards.

- Old age pensions: Most do not get old age pensions but can avail same once Adhar cards have been made. Old age pension provided by Government of Haryana is Rs 2000 per month.

-Is separate accommodation provided for men and women; Separate rooms for men and women. For women there is a dormitory.

-Are separate washrooms provided to men and women; How many: Every room has attached toilets and the dormitory for women has two double bathrooms. All toilets are English toilets. Geysers installed.

- Are wheelchair, aids and appliances provided to residents; Home does not aids and appliances from Government but can do this. Alternatively they can approach Lions Club and Rotary Club if required.

- Are books, newspaper and television provided; TV and radio provided. 4 newspapers come daily.

-What recreational facilities are provided; Men were found playing cards and women sing Bhajans and instruments provided for them to play.

-Are telephone services provided: Yes telephone services are provided.

-Are there ramps with railings provided; Ramp provided only at entrance and does not appear to be of standard specifications and is too steep. Also there are no railings. Rest of the home does not have ramps though there is a lift installed which is used to take residents to the top of the building if they want to sit in the sun..

-Do a dietician/ nutritionist visit regularly; No dietician consulted.

-Is balanced and nutritious food provided and specially for those who need special diets; Vegetarian diet provided. Diet chart maintained. Resident aged 90 years may have special diet requirement which should be provided.

-What medical facilities are provided; Doctor on call and hospital close by is consulted and visited when required.

- Are adequate number of clothes for every senior citizen residing in old age homes provided; The home provides clothes and these are separate clothes for winters and summers.

-Do residents have space for keeping personal belongings; yes, one trunk and one cupboard in every room.

- How is sanitation and cleanliness maintained. Sweepers clean toilets.

-How many sweepers; one sweeper.

-How many caregivers and are they trained regularly; There are 2 caregivers and the Superintendents wife is a nurse who is one of the caregivers.

- Are Fans and coolers clean drinking water facilities provided; yes.

-Do rooms have adequate ventilation and do windows have shades; Yes. Shades could be provided.

- Are there Prayer halls for those who need to pray and meditate; Meditation is done in the rooms and dormitory.

-How is conflict resolution done: Superintendents wife and NGO head provide counselling though residents appeared happy.

Grants; As per Government rules grants are provided for building, salaries of staff, fooding and annually Rs 18 laks are provided. This amount has recently been increased from Rs 3.88 lakhs. Grant comes from Central Government.

Considering the amount of grant and the number of residents in the home the institution can provide better facilities and care services.

2

Name of institution: Amarjyoti Foundation old age home.

-Person met: Rohtas Dahiya Founder,.

-Address; Julana.

-Registration details; Registered under Societies Act.

-Number of residents, men and women; 25 men with capacity to accommodate 50. No women though women also can stay. At present only 12 men in home others have gone to visit Hardwar.

- Has the state government prescribed a scheme for the management of homes specifying standards and services to be provided including those required for medical care and entertainment of residents of these old age homes; Guidelines of Central Government followed as Institution is supported by Central Government.

- Do all residents have Adhar cards: Yes almost all.

- Old age Pension: all residents are getting their old age pension.

-Is separate accommodation provided for men and women; yes but no women at present. Home for men has five rooms. One room accommodates four persons and some rooms have two persons each. separate three rooms for women.

-Are separate washrooms provided to men and women; mens home has two bathrooms and they also use the two in womens section. Mens section needs to have more toilets.

- Are wheelchair, aids and appliances provided to residents; available from Red Cross, Rotary club etc. Nothing from State Government.

- Are books, newspaper and television provided; all residents are illiterate so no newspapers and magazines subscribed.

-What recreational facilities are provided; TV and playing cards. TV room can be separate.

-Are telephone services provided; Some have mobile phones. Office has phone which is used by residents.

- Safety and security: No CCTV cameras installed. No guards and residents go out with out informing. Superintendent informed that as this is a small town all shopkeepers know the residents. Superintendent was informed this can be a problem if residents do not come back or if something happens to them.

-Are there ramps with railings provided: All rooms are in the ground floor so no ramps are provided. However it was observed that there is a step leading to the rooms and this can be a problem to those with walking difficulties. Also the rooms have a drain running through them. The drain though clean is probably there to drain out water.

-Do a dietician/ nutritionist visit regularly; No. There is also no diet plan. Dietician can be called from Civil hospital.

-Is balanced and nutritious food provided and specially for those who need special diets; No special diet for those who need this. Some elderly would require special diets and this could be arranged.

-What medical facilities are provided; Doctor visits as per requirement and visits once a week. Medicines obtained from Civil hospital and old age home also buys some if needed.

- Are adequate number of clothes for every senior citizen residing in old age homes provided; Amarjyoti supplies clothes to residents. Yearly two to three sets provided.

-Do residents have space for keeping personal belongings; no. residents do not have any personal belongings.

- How is sanitation and cleanliness maintained: One Sweeper cleans toilets. How many caregivers and are they trained regularly: 3 helpers assist residents. , one part time councillor also available .

- Are Fans and coolers clean drinking water facilities provided; yes.

-Do rooms have adequate ventilation and do windows have shades; yes but no curtains.

- Are there Prayer halls for those who need to pray and meditate; No separate room for meditation.

-How is conflict resolution done: councillor does this.

Grant ; Grants come from Central Govt which is Rs 15 lakhs annually. This was revised last year and earlier grant was about 5 lakhs per annum.

The old age home did not appear to be well maintained and clean. Considering the amount of grant the home can improve facilities and services.

3

Name of Institution: State Institute of Rehabilitation Training and research. (SIRTAR)

Address: Rohtak

Person met: Dr A D Paswan Founder Principal

Date of Visit: 27th November, 2019

General: SIRTAR is an Institution for research, rehabilitation and training. Institution is also a residential home for persons with disabilities. Institution is into Training for persons with disabilities as detailed under the National Trust Act. The institution runs a special school with hostel facilities. SIRTAR is being developed by Government of Haryana as a Centre of Excellence.

- Registration: Registered home for persons with disabilities. Registered as a Society under Societies Act.

-Number of children in school: 106 children in total of which 46 are residents of hostel.

-Number of residents in hostel: Hostel has 46 residents of which girls are only 5. Age group ranges from 5 yrs till 25 yrs. Residents come from BPL and SC communities and there is no charge from them.

-Their disabilities; all residents are with intellectual disabilities.

-Do all have disability certificates/ adhar cards; yes.

-Restoration: As residents come from families restoration is not required.

-Building facilities: Building has 56 rooms.

-Hostel: -Hostel has 8 dormitories and each dormitory has 4 to 5 children. Attached bathrooms and room for foster mother.

-School : School section has one room for physiotherapy, one room for psychologist, 12 classrooms and each class has eleven children.

- Are beds mattresses mosquito nets provided: All dormitories have beds and mattresses.

-Accessibility: Building is single storied and totally accessible. Ramps with railings observed everywhere. Handrails provided along corridors.

-How many caregivers and ratio for girls and boys; 3 Foster mothers take care of ggirl residents and one foster father takes care of boys in hostel.

-Other staff employed in hostel: Hostel has one warden , House keeping staff of eight members.

-Safety and security:-Guards; Provided.

-CCTV cameras ; and examination of footage; 36 CCTV cameras allover the Institute. Total monitoring done from Principals office

Sanitation and hygiene :

-Toilets: Boys and girls hostels: In total there are 16 toilets and this appears to be adequate.

- Who washes clothes and linen of residents: Housekeeping staff wash laundry in washing machines.

-Who cleans toilets and how many sweepers; 8 house keeping staff clean toilets.

-Sports, leisure and outdoor activities: local movies shown to residents. Variety of games played like football, bosching, badminton etc. Students have won medals at international sporting events.. Outings and picnics organised.

-Clothing: all provided by institution for residents.

- Who provides clothing and how many sets: All day scholars provided clothes by parents.

-Tonsuring of hair: No tonsuring of hair done.;

-Health; Doctors on visit , dentists, gynaecologists etc : Team of specialists Doctors come regularly from PGI Rohtak for checkups.

- association with hospitals: Associated with PGI Rohtak.

Therapeutic interventions and rehabilitation;

-How many speech , physio ,occupational therapists; one Clinical Psychologist, one Physiotherapist, one Occupational therapist, one Speech therapist.

-Permanent or come on certain days and frequency: Permanent.

-Nutrition:- Any dietician/ nutritionist available; Diet chart made by Nutritionis and dietician. For winter months there is a different diet and for summers a different diet is prescribed.

-Is there a standard menu and describe;-What about special diets for those who need; Diet chart maintained and special diet provided if required.

-Kitchen staff/ cooks and helpers:Hostel has thre cooks and no lunch provided for day scholars.

-Equipment in kitchen; Fully equipped kitchen with grinders and refrigerator etc.

Education:

- special educators: Institution has 12 Special educators, 2 social workers.
- Other staff in school: 8 ayahs for day care students and 4 peons.
- ADL training: Provided by Special educators.
- Assessment of each child: Each child assessed and IEP made accordingly.
- Is Educational material, puzzles, toys, paints, paper and other material made available; Yes. Budget for making smart classroom boards approved.
- Vocational training: Screen printing, file making, book binding, candle making and tailoring. Proposal passed for compost making and floriculture. one tailor, one book binding instructor provide vocational training.
- Grants: Annual budget 6 crores and for fooding rs 3000 per child only rest is in institutional cost

(4)

Name of Institution: Ankur Address: Jind

Person met: Mamta Sharma Principal, Vishal Kaushik, Spl Educator

Date of Visit: 28th November, 2019

General: run by Central Jaycees Educational and Charitable Trust. School charges Rs 500 per child if parents can afford to pay. ✓

-Standards and guidelines for institutions adhered to: Guidelines from State Government issued and building inspected

-Registration: **Registered as a Trust and under RPD Act and RCI Act.**

-Number of residents boys/ girls: This is a day school with 80 children of which 30 are girls. All children from Jind. ✓

-Their disabilities; School has children with Hearing impairments, Mental Retardation, Cerebral Palsy and Autism.. HI are 25. All children in MR group are moderate and mild. Age group Ranging from 6 yrs 20 yrs. ✓

-Do all have disability certificates/ adhar cards; all have both cards.

- Special provisions for MR children: All mr children not going to govt schools get a pension of Rs 1400 per month. Applicable also to those who go to ngo run special schools. ✓

-Restoration: All are from families.

-Building facilities; School has Ten Classes. There are 7 classes for MR children all in the ground floor and 3 classes for HI children in first floor. ✓

- Toilets: 6 for boys and 6 for girls all in ground floor. Separate toilets for HI children in first floor. ✓

-Hostel accomodation facilities beds mattresses mosquito nets: No residential facility. ✓

-Accessibility: Ramps provided and go to top floor with railings. ✓

-Staffing for hostel: boys and girls: School does not have hostel facilities. ✓

-How many caregivers and ratio for girls and boys; 2 Ayahs for assistance in school as few children are not toilet trained whilst the rest are trained. 2 peons, school bus driver bus conductor and one lady attendant also provided for girls in the bus. ✓

-Other staff employed in hostel: NA. ✓

-Safety and security: CCTV cameras installed and there is one day guard and one night guard. ✓

-Isolation policy: All aggression is controlled by teaching methods. No isolation policy. ✓

-Sanitation and hygiene : sweepers clean toilets every two hours. ✓

- Who washes clothes and linen of residents: No residents. ✓

-Sports, leisure and outdoor activities: Indoor activities include Carom, table tennis and hearing impaired girls do stitching etc. Outdoor activities include football, Badminton, bochi etc. Outings and Picnics organised regularly . Three children won gold medalits I n National level. ✓

-Clothing: Uniforms arranged by parents who can afford. ✓

- Who provides clothing and how many sets: Uniforms provided to those students who cannot afford by School. ✓

-Health: Health checkups done regularly. Emergency cases sent to hospital. ✓

-Therapeutic interventions and rehabilitation: Guest faculty includes physio therapists , occupational therapist, nutritionist, speech therapist and psychologists. One room of school is a Therapy centre. ✓

Education:

-special educators: 16 to 18 Special educators in school with ratio of one spl educator for every five children.

-ADL training : Imparted by Special Educators. ✓

-Assessment of each child: Case history taken, individual plan made. Long-term and Short term goals made.

-Curriculum followed: MDPS curriculum prescribed by National Institute of Mental Health for MR children is adopted. For Hearing impaired they follow Haryana Board of School Education ten plus two.

- Is Educational material, puzzles, toys, paints, paper and other material made available: All of this is provided.

-Vocational training: What vocational programmes are carried out: Stitching for hearing impaired girls, Dance, Arts and Craft, Music and cooking for girls with hearing impairments.

-Payments for vocational work done : No as this is part of studies.

-Grants: No grants from State. Nominal Fees of Rs 500 is charged for students who can afford to pay. Trustees get donations.

State Government should consider grants for this institution.

5

Name of Institution: Arpan Institute for Mentally Handicapped Children (AIMHC)

Address: Rohtak

Person met: Mr Devvendra Chachal, Neelam Kataria Coordinator,

Date of Visit: 28th November, 2019

-General: Registered in 1983 this is a school for children with MR and also has residential facility.

-Standards and guidelines for institutions adhered to: Yes, Guidelines issued by Government are followed.

-Number of residents boys/ girls; Institution runs a school and provides residential facilities to some children. School has 134 students of which 30 are girls. Only 20 boys are residents and rest all are day care students. Parents get children to school and Arpan also has bus service for day students.

-Their disabilities: Mental-retardation.

-Do all have disability certificates/ adhar cards; All have certificates and Adhar cards.

-Restoration: All from families so no restoration required.

- Disability pensions: No disability pensions as government supports financially. Financial.

-Building facilities: School has 1 physiotherapy room, pre primary room for below ten years, rooms for primary first, secondary, prevocational second A and for prevocational second B. Including vocational rooms in total school has 14 rooms. School also has One multiple hall.

-Hostel accommodation facilities : Two hostels and each hostel has five rooms and one common room and one caregiver per hostel. Adequate for twenty boys.

-beds mattresses mosquito nets: Beds, mattresses, bedsheets, blankets and mosquito repellants provided. Hostels have cooler and R O water facilities.

-Accessibility: Ramps in all classes, accessible toilets and railings in corridors. School in ground floor only.

-How many caregivers and ratio for girls and boys: Two caregivers for twentyboys. Both female staff.

Safety and security;

-Guards; three Guards.

-CCTV cameras ; and examination of footage: CCTV cameras installed. Footage monitored daily.

Sanitation and hygiene ;

-Toilets: hostels: 4 toilets in each hostel. Toilets equipped with geysers.

-Who cleans toilets and how many sweepers; Two sweepers clean toilets.

- Who washes clothes and linen of residents. Washing machine installed and attendants in hostel.

-Sports, leisure and outdoor activities: Indoor activities include carom board, flash cards and Outdoor activities include Cricket, Football, Badminton. Institution has two playgrounds. Monthly picnics organised- Who provides clothing and how many sets: School uniform, shoes, bags, winter dress, water bottle provided by institution. This is for day scholars as well.

-Tonsuring of hair: Regular haircuts provided.

-Are there Doctors on visit , dentists, gynaecologists etc: Dental , Physician , orthopaedic surgeons and other specialists from PGI visit regularly. PGI makes almost 140 visits annually. Some nurses also intern here.

- association with hospitals: PGI Rohtak.

-Therapeutic interventions and rehabilitation.

-How many speech , physio ,occupational therapists: One Physiotherapist and one Psychologist full time. Speech therapist post vacant. Occupational therapist comes from PGI..

Nutrition;

- Any dietician/ nutritionist available: Yes. Food prescribed by nutritionist and dietician comes monthly from PGI Rohtak.

-Is there a standard menu and describe; Chapatis, vegetables served for breakfast. Rajma , rice, salad, raita served for lunch and similar dinner..

-What about special diets for those who need; No such cases in hostel.

-Kitchen staff/ cooks and helpers; One cook.

-Equipment in kitchen; Kitchen equipped with all required gadgets.

Education;

-special educators: 14 Special educators. For hyper child one dedicated teacher for two hyper children. 8 to 9 students per class with one Special educator.

-Other teachers.

-ADL training: Provided by Special educators.

-Assessment of each child: Each child is assessed and individual plan made to monitor growth and progress.

-Curriculum followed; MDPS curriculum of NIMH followed.

- Is Educational material, puzzles, toys, paints, paper and other material made available; Yes.

- What vocational programmes are carried out: File making, Book binding, Candle making, Envelope making , Door mats making. Two Computers used for training children and under teacher supervision.

-Payments for vocational work done : No payment made but refreshments are provided.

-Grants: Grant around Rs 8 to 9 lakhs per annum. Institute requires around 30 lakhs as per Principal.

6
Name of Institution: Shravan home for Mentally retarded.

Address: Rohtak, Haryana

Person met: Dr Madhu Sharma,

Date of Visit: 27th November, 2019

General:

-Standards and guidelines for institutions adhered to. Check list for maintaining standards is provided by Haryana Govt.

-Registration: yes the institution is registered.

-Number of residents men and women; Only men residents. 20 residents residing in home. All above 18 and eldest is 50 years old.

-Their disabilities; all are intellectually disabled and some have Cerebral Palsy.

-Do all have disability certificates/ adhar cards; yes

Disability pensions: Some get pensions amounting to Rs 2000 per month with disability of 60% and above. No pension paid if disability is below 60% ✓

Building facilities: There are two dormitories and all provisions made in terms of beds, mattresses, bed sheets and blankets .

Care givers: two for both dormitories.

-Accessibility: Ramps provided.

-Other staff employed in hostel:

Safety and security:

-Guards; No guards

-CCTV cameras and examination of footage: No CCTV cameras installed.

Isolation policy: Not required

Sanitation and hygiene : sweepers clean toilets.

Toilets; Three toilets for each dormitory,

- Who washes clothes and linen of residents: Washerman washes clothes and linen of residents. ✓

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Sports, leisure and outdoor activities: Outdoor games played and for indoor recreation TV provided and carom board and music. Residents can roam in the compound.

✓ - Who provides clothing and how many sets: Parents provide clothing and also donations received. Parents give if they can afford to otherwise donated clothes are provided.

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-Tonsuring of hair: No tonsuring done.

Health:

✓ - Are there Doctors on visit, dentists, gynaecologists etc : No specialists visit and arrangements can be made for regular physical examinations, dental checkups etc.

- association with hospitals: Local Government hospital.

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Therapeutic interventions and rehabilitation:

-How many speech, physio, occupational therapists; No therapists provided.

-Permanent or come on certain days and frequency: NA ✓

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Nutrition:

- Any dietician/ nutritionist available: No

-Is there a standard menu and describe;-What about special diets for those who need; Standard food provided.

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-Vocational training: What vocational programmes are carried out; At present no vocational programmes carried out. Institution can provide vocational training to residents.

No grants for residential home . Institution also runs school for which annually State Government provides Rs 6 lakhs.



Name of Institution: Jan Seva Sansthan Ashram

Address: Jind

Person met: Prahalad Rai, manager; Praveen Deshawal and Ram Sagar

Date of Visit: 28th Novt

-General: Started in October 2014.

-Standards and guidelines for institutions adhered to: It appears that institution has developed their own standards as they are not supported by the Central and State Government.

-Registration: Registered under Trust deed.

-Number of residents men and women; Total residents in home are 63 . The home is Only for men. 49 residents have some disability and all range between 18 to 50 years of age.

-Their disabilities; Physical ,, mental and intellectual disabilities.

-Do all have disability certificates/ adhar cards; None have disability certificate and some havde ADHAR cards.



-Restoration: Restoration efforts are all made by staff and they are able to restore some whose families can be tracked.

-Building facilities: 5 small rooms and four halls. ✓

- Are Beds mattresses etc provided: Beds, mattresses , bedsheets, blankets and quilts provided by institution. No space to store personal because they have nothing to store. ✓

-Accessibility: No ramps provided. ✓

- How many caregivers: caregivers are 6. ✓

- Other staff: One chowkidar, one cook, two sweepers, two office staff and one Manager.

-Safety and security;- Institution has one chowkidar. No CCTV cameras have been installed. Considering number of residents this needs to be ensured. ✓

-Isolation policy: No policy and if individuals become hyperactive the institution staff handle . ✓

-Inclusion policy: All disabled residents mingle with non disabled residents and there is no restriction . ✓

-Sanitation and hygiene : - There are 4 with combined toilets and bathing areas and first floor has one bathing cubicle. In Total there are 15 toilets. Geyser installed in bathrooms.

-Who cleans toilets: There are two sweepers who clean toilets.

- Who washes clothes and linen of residents: clothes are washed by cleaners and those residents who can work wash clothes as well.

-Sports, leisure and outdoor activities: No reading material is provided as residents have no interest. Residents play holi.

More outdoor activities need to be provided. For indoor activities there are Two LCD TV's in rooms which are carpeted. Carrom boards too are provided. Aarti is performed two times in a day but all do not come for this.

- Who provides clothing and how many sets: Clothes are provided during Diwali and Holi by institution..

-Personal clothing: Residents do not have any personal clothing.

-Tonsuring of hair: Normal haircuts.

-Health: Psychologists come once in two months. Voluntary doctors visit institution. Whenever camps are organised in hospitals residents are taken there.

-Therapeutic interventions and rehabilitation: No therapeutic interventions are provided. It is imperative for regular physiotherapy, speech therapy etc if residents are to be rehabilitated. Therapeutic interventions are a must.

- Nutrition; Any dietician/ nutritionist available: No.

-Is there a standard menu and describe; Standard meals chapatti, dal and vegetables given.

-What about special diets for those who need; There appears to be no provision for special diets.

-Kitchen staff/ cooks and helpers; Institution has one cook.

-Vocational training: What vocational programmes are carried out; There appear to be no vocational programmes being done in the institution. This is important if residents are to be occupied.

-Grants: No grants. Run on donations. Considering the work being done by this institution and its various branches all over Haryana the government needs to support such voluntary organizations. Grant can come in financial support and teams of therapeutic specialists and Doctors from Civil hospital should regularly visit these institutions.

As of now it appears that these homeless abandoned old persons and persons with disabilities do not figure in Government scheme of providing care and rehabilitation..

Recommendations for Government of Haryana:

Residential homes for adults with intellectual disabilities :Two residential homes for adults with intellectual disabilities were visited. Shraavan home for mr adults and Jan Seva Sansthan Ashram for men do not receive any financial support from the Government and medical facilities, nutritional needs were found lacking. State Government needs to draw a policy for such homes in terms of financial support and SOP's need to be made. In particular the Jan Seva Sansthan Ashram run residential ashrams for abandoned and destitute persons including persons with disabilities in Jind, Kalanor, Charkha Dadri, Jandly and Rohtak. Over 1600 abandoned adults reside in these Institutions alongwith over 650 homeless and abandoned persons with disabilities . State needs to take responsibility for these abandoned persons with disabilities and draw concrete financial support plans with accountability of Institutions.

- **Residential schools for MR children:** Two residential schools were visited of which SIRTAR is a Government Centre of Excellence. A wide variation of financial support was observed in State support being provided. (Arpan with 134 children and residential facility for twenty MR children gets financial support of Rs 8 to 9 lakhs per annum and SIRTAR (106 children of which 46 are residents and annual grant of Rs 6 crores which also includes institutional support) . The disparity was very apparent. This variation could be addressed.
- **Old age homes:** Two Old age homes were visited. Chaubey Vikas Sangh (15 residents with Central Govt grant of Rs 18 lakhs per annum) and Amarjyoti Foundation (25 residents with annual grant of Rs 15 lakhs from Central Govt). The variation in support vis a vis number of residents was very apparent.
- When compared to State support being provided to residential institutions for MR children and adults and Central Govt support to old age homes the disparity was evident. State could consider Central Govt grant as a benchmark and reconsider support to State supported institutions.
- Old age homes were found lacking in terms of medical facilities and nutritional needs for those who need this. No therapeutic services are provided. This could be addressed.
- District legal aid authorities need to visit Old age homes regularly and provide legal aid to those who have property and other related issues with their families.
- The State has a robust network of DSWO's and Investigators in each district of the State who need to monitor these institutions and report to the Government with regularity.
- **Review of Reena Banerjee vs NCT of Delhi:**
- State needs to monitor and evaluate programmes on education, health, nutrition, safety and security, sanitation and hygiene and take remedial action to improve situation of all residential facilities for intellectually disabled children and adults as per Supreme Court directions.
- **Review of Rajive Raturi vs UOI judgment:**

- **State needs to follow directions of SC for ensuring transport accessibility and in particular with private transport as no action seems to have been taken so far.**
- **State needs to initiate action to make public documents accessible as no action has been taken on this as yet.**
- **Review of Implementation of RPD Act 2019;**
- **State needs to speeden up process of constituting Advisory Board and notify appointment of non official members; Special Courts need to be notified; Public Prosecutors need to be appointed; Expert Committees for job identification needs to be notified; Certification of disabilities at District level needs to be streamlined; GROs in all public establishments need to be appointed and notified; Equal Opportunity Policy needs to be notified in all establishments, Advisory Board in State Commissioner Disabilities Office needs to be notified;**
- **Section 7, Section 15, Section 24 , Section 38 need to be implemented. ✓**